

ITEM NO.1501

COURT NO.9

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(C) No(s). 2706/2024

[Arising out of impugned final judgment and order dated 27-09-2023 in ARBA(ICA) No. 1/2023 passed by the High Court of Orissa at Cuttack]

SEPCO ELECTRIC POWER CONSTRUCTION CORPORATION

Petitioner(s)

VERSUS

GMR KAMALANGA ENERGY LTD.

Respondent(s)

[HEARD BY: HON. CHIEF JUSTICE AND HON. AUGUSTINE GEORGE MASIH, J.]

IA No. 86373/2024 - APPLICATION FOR PERMISSION

IA No. 98883/2024 - DISMISSING THE CASE

IA No. 86375/2024 - EXEMPTION FROM FILING O.T.

IA No. 77590/2024 - EXEMPTION FROM FILING O.T.

IA No. 34670/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURESIA No. 77589/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/
ANNEXURES

Date : 26-09-2025 This matter was called on for pronouncement of Judgment today.

For Petitioner(s) : Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Jayant Mehta, Sr. Adv.
Mr. Sumeet Kachwaha, Adv.
Mr. Samar Singh Kachwaha, Adv.
Ms. Ankit Khushu, Adv.
Ms. Garima Bajaj, AOR
Ms. Bhavana Chandak, Adv.
Mr. Akshat Khetarpal, Adv.
Mr. Vikramaditya Sanghi, Adv.
Mr. Dhruv Sharma, Adv.
Ms. Dhanya Krishna, Adv.
Mr. Udit Sidhra, Adv.

For Respondent(s) : Dr. A.m. Singhvi, Sr. Adv.
Mr. Ashok Parija, Sr. Adv.
Mr. Ciccuk Mukhopadhaya, Sr. Adv.
Mr. Mahesh Agarwal, Adv.
Mr. Prashant Pakhidey, Adv.
Mr. Manu Krishnan, Adv.
Ms. Aanchal Mullick, Adv.
Mr. Manav Gill, Adv.
Mr. Daksh Arora, Adv.
Mr. Avishkar Singhvi, Adv.

**Ms. Swastika Parija, Adv.
Mr. Nidhiram Sharma, Adv.
Mr. E. C. Agrawala, AOR**

1. Hon'ble Mr. Justice Augustine George Masih pronounced the reportable judgment of the Bench comprising Hon'ble the Chief Justice of India and His Lordship.
2. Leave granted.
3. The civil appeal is dismissed in terms of the signed reportable judgment.
4. Pending applications, if any, shall also stand disposed of.

(JATINDER KAUR)
SHARMA)
P.S. to REGISTRAR

(SUDHIR KUMAR
COURT MASTER (NSH)
(Signed reportable judgment is placed on the file)